

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171001.

No.HHCVIG/Misc. Instructions/93-IV-15473
Dated Shimla, the 10th June, 2013.

From

The OSD (Vigilance),
High Court of Himachal Pradesh,
Shimla.

To

All the District & Sessions Judges,
In Himachal Pradesh (by name).

Sub:- Deployment of Class-IV employees for private work
- Instructions thereof.

Sir,

Jai Hind.


This is to bring to your notice that the deployment of Class-IV employees at residences for private work is contrary to the instructions issued in this behalf from time to time beginning with H.P. Government Office Memoranda Nos.SAD-26-321/59, dated 9th August, 1963, PER(AP-II)-A(6)-2/74, dated 5th July, 1974 and Per(AP-II)-F(4)-4/76, dated 31st May, 1977, adopted by the High Court vide Endst. C.L.No.HHC.6-38/73-8968, dated 16th July, 1974 & Endst.C.L. No.HHC.6-38/73-2859, dated 22nd June, 1977, respectively, **at pages 284-286 of the Circular Orders of the High Court of Himachal Pradesh,(Volume-I),** followed by High Court Circular Nos.HHC/ VIG/ Misc./Instructions/93, dated 3rd January, 1997, **at pages 112-113 of the Circular Orders of the High Court of Himachal Pradesh(Volume-II)** and HHC/Admn.6(38)/73-I-18298, dated 2nd July, 2011.

Contd...2/-

Therefore, I have been directed to impress upon you to abide by the above referred circulars, strictly in future. The above instructions be complied in letter and spirit by all concerned and any deviation thereof shall be viewed seriously.

Please acknowledge the receipt of this communication.

Yours faithfully,


(Arvind Malhotra)
OSD(Vigilance)

Endst. No. HHC/VIG/Misc. Instructions/93-IV-15474-80 Dated: -10.06.2013.
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Copy forwarded for information to:-

1. The Registrar(Admn.)-cum-Principal Private Secretary to Hon'ble the Chief Justice.
2. All the Additional Registrars/Deputy Registrars.
3. All the Additional District & Sessions Judges/Civil Judges(Senior Division/Junior Division)-cum-CJMs/Judicial Magistrates 1st Class, in Himachal Pradesh.
4. The Secretary/Private Secretary/PA to the Worthy Registrar General, Registrar(Inspection & Confidential), Registrar(Judicial & J.B.), OSD(Vigilance, Finance & Accounts), OSD(Legal Research & Rules) OSD(CPC & Computer), OSD(Organization & Administration and Library), OSD(Estt. Buildings & Protocol) and Coordinator, Main Mediation Centre.
5. The Assistant Registrar(Vigilance) and (Inspection) and Section Officer(Rules) of this Registry.
6. The Technical Director, NIC H.P. High Court, Shimla, for uploading the above instructions on the High Court Website.
7. Guard file.

(Sr. Nos. 1, 2 & 4, High Court of H.P., Shimla.)


Assistant Registrar(Vigilance)